

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.121/95/AMR/2022		95 of IBC	IDBI Vs. Shri Garvit Khandelwal, Personal Guarantor (in the matter of Andhra Ferro Alloys Limited)
	IA(IBC)/76/2023	99 of IBC	IDBI Bank Vs. Shri Garvit Khandelwal PG of M/s Andhra Ferro Alloys Limited

ORDER

Ms.Tadisetti Alekhya Reddy, Counsel for the FC present. Ms. Kruthi K, Counsel for the personal Guarantor present and submits that an IA is filed raising certain objections. But she is directed to file counter on the report of the RP. For filing counter, list the matter on 17.04.2023 as a last chance.

IA(IBC)/76/2023:

Mr.B.Nagabhushanam, RP present in person. This application is filed for seeking to take his report on record. The Report is taken on record. Accordingly, IA(IBC)/76/2023 is disposed of.

**Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN